PUNJAB VIDHAN SABHA SECRETARIAT (LEGISLATION BRANCH)

No. 30-LA-2022/____8245 __ 8253

From

Surinder Pal, Secretary.

To

- The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001.
- The Secretary to Government of India, Ministry of Parliamentary Affairs,
 Parliament House, New Delhi-110001.
- 3. The Secretary, Ministry of Law, Department of Legal Affairs, New Delhi-110001.
- 4. The Chief Secretary / Additional Chief Secretaries to Government, Punjab, Chandigarh.
- 5. All Financial Commissioners / Principal Secretaries/ Administrative Secretaries to Government, Punjab, Chandigarh.
- 6. The Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh.
- 7. The Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001.
- 8. The Secretaries to all State Legislative Assemblies / Councils in India.
- 9. The Librarian, Lok Sabha Secretariat, New Delhi-110001.

Dated Chandigarh, the 30th June, 2022.

Sir / Madam.

I am directed to inform you that the Sixteenth Punjab Vidhan Sabha, which was summoned to meet on the 24th June, 2022 for its 2nd (Budget) Session, adjourned <u>sine-die</u> today i.e. 30th June, 2022 (Afternoon Sitting).

Yours faithfully,

JOINT SECRETARY, for SECRETARY.

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